## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3970 ANSWERED ON:18.08.2010 FINANCIAL ASSISTANCE FOR SSA Anuragi Shri Ghansyam ;Mishra Shri Govind Prasad

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government has sought details from the States in regard to the financial assistance required for the implementation of Sarva Shiksha Abhiyan (SSA) during the next three years;

(b) if so, the details thereof;

(c) whether many States including Uttar Pradesh have expressed their inability to implement Sarva Shiksha Abhiyan, 2010 on account of financial constraints; and

(d) if so, the details thereof and the action taken/proposed to be taken thereon?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRIMATI D. PURANDESWARI)

(a) to (d): Sarva Shiksha Abhiyan (SSA) is a nongoing Centrally Sponsored Scheme implemented in partnership with the States. Every year, the Project Approval Board (PAB) of SSA approves the Annual Work Plan & Budget (AWP&B) for each State/UT after taking into consideration the activities planned for the year and the State share committed by the States/UTs. For 2010-11, an AWP&B of Rs.37,234.63 crore, representing the total Central and State share, has been approved, against which Government of India has released Rs.9473.05 crore upto 31.7.2010 to all States/UTs. All States, including Uttar Pradesh, are implementing SSA programme as per the approved AWP&B. The details are in Annexure.